

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-860
ANSWERED ON- 27/07/2023

AGREEMENTS SIGNED DURING US VISIT

860. SHRI M. SHANMUGAM

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details of Agreements/MoUs signed between India and the US during the recent visit of Indian Prime Minister to the US;
- (b) whether Agreement for transfer of technology was also signed, if so, the details thereof;
- (c) whether any progress has been made in the talk of easing the issue of Green Card, H2B Visa etc.; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

- (a) During Prime Minister's visit to U.S.A in June 2023, Indian Space Research Organization [ISRO] signed the Artemis Accords with U.S. National Aeronautics and Space Administration [NASA] for cooperation in civil exploration of outer space for peaceful purposes.
- (b) GE Aerospace announced that they signed an MOU with Hindustan Aeronautics Limited for manufacture of jet engines for our light combat aircrafts in India, through transfer of technology.
- (c & d) The grant of visa is the sovereign decision and prerogative of a foreign government, acting through their Missions, based on their procedures. The Government of India is closely engaged with the concerned authorities in US, with the objective of further easing the visa issues for all categories of Indian travellers to USA.

During Prime Minister's visit to U.S.A, both sides affirmed that the movement of professional and skilled workers, students, investors and business travellers between the countries contributes immensely to enhancing bilateral economic and technological partnership. Government of USA announced that it would launch a pilot to adjudicate domestic renewals of certain petition-based temporary work visas later this year, including for Indian nationals.
